

have got no separate existence of their own....."

Government, however, consider the matter involves an important issue which requires further examination; this will be done after obtaining the information under clause (b) below.

(b) Information is being collected and it will be placed on the Table of the House in due course.

#### DIESEL ENGINES

**\*2097. Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the import of Diesel Engines is restricted and if so, why; and

(b) what is the average number of Engines that are permitted to be imported every year?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The import policy for the II half of 1952 is under consideration.

(b) Separate statistics for diesel engines are not available. Imports of all types of oil engines during the last 2 years were as follows:

1950-51	...	36,003
1951-52		72,433

#### CONTRIBUTION OF CENTRAL TEA BOARD FOR LABOUR WELFARE

**\*2098. Shri K. P. Tripathi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Tea Board contributed any sum for labour welfare last year, and the year before the last;

(b) if so, what was the amount; and

(c) whether the contribution has been stopped this year?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). The Central Tea Board allocated during the year 1950-51, that is from the 1st October 1950 to the 30th September, 1951, Rs. 4 lakhs for labour welfare.

(c) No final decision has yet been taken.

#### FIRMS INCORPORATED IN U.K.

**\*2099. Shri Pateria:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that a large number of Firms incor-

porated in U.K. and operating from Calcutta are controlled by the Bengal Chamber of Commerce;

(b) whether Government gave any assurance in the past that such firms would not be discriminated against in any way and would be treated on a level with other Indian firms;

(c) whether Government are aware that since 1950 more and more Britishers are being employed by these firms in superior positions, thus restricting the scope of Indians in the superior positions in these firms;

(d) if the answer to part (c) above be in the affirmative, whether Government took any action to limit further importation of foreigners in these firms; and

(e) what are the conditions of employees there with regard to—

(i) rates of salaries and privileges enjoyed by Indians and Britishers in the same grade; and

(ii) training facilities enjoyed by both?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Government are aware that a number of foreign firms are operating in Calcutta, but have no information regarding their exact number or in regard to their being controlled by the Bengal Chamber of Commerce.

(b) No specific assurances have been given, but it is generally our policy to afford equal treatment to all concerns operating in this country.

(c) and (d). Government have heard of this from certain sources. Inquiries are being instituted in this regard.

(e) Government have no information.

#### WHITE PAPER

**\*2100. Shri Pateria:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of various Mills producing white paper in India along with their annual output in tons per year, especially in 1951-52;

(b) what is the approximate quantity of white paper required by the country annually;

(c) what are the steps taken by Government to increase the annual output of white papers; and

(d) what was the quantity of white paper imported into India in the year 1951-52 along with the names of the countries from which it was imported?

**The Minister of Commerce and Industry (Shri I. T. Krishnamachari):** (a) I presume the hon. Member is referring to printing and writing paper. A statement is laid on the Table of the House. [See Appendix X, annexure No. 17.]

(b) The demand is estimated to be in the neighbourhood of 100,000 tons.

(c) Government assistance takes the form of release of constructional materials, grant of import licences for machinery etc., to the industry for the setting up of new mills and expansion of existing units.

(d) 12,098 tons, mainly from the U.K., Canada, Finland, Sweden, Norway, Austria, Japan and the U.S.A.

#### DISPLACED CHILDREN OF SCHOOL GOING AGE

**\*2101. Shri Pateria:** Will the Minister of Rehabilitation be pleased to state:

(a) what is the number of children between six to twelve years i.e., of school going age, in the various displaced persons' colonies in India;

(b) what is the number which could be accommodated in the schools in the colonies;

(c) how many colonies are still without schools; and

(d) what steps Government have taken for giving educational facilities to the children and the period in which the proposals will be implemented?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) to (d). The labour and expense involved in collecting the information will not be commensurate with the results achieved.

#### सहकारी-कृषि

**\*२१०२. श्री बिगम्बर सिंह:** क्या योजना मन्त्री यह बतलाने की कृपा करेंगे कि:

(क) किस कारणों से सरकार को भरोसा हो गया है कि किसान सहकारी-कृषि करने को तैयार हो जायेंगे;

(ख) क्या किसानों से सम्पर्क कर के ऐसी कोई सूचना प्राप्त की गयी है; तथा

(ग) क्या सरकार ऐसी किसी योजना पर विचार कर रही है जिस के द्वारा किसानों

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को, कुछ सीमा तक, सहकारी-कृषि अन्दाने के लिए विवश किया जायेगा ?

**The Minister of Planning and Irrigation and Powers (Shri Nanda):** (a) It is believed that the growing realisation of the economic disadvantages caused by fragmentation and continuous subdivision of holdings would induce the cultivators to adopt some form of co-operative farming.

(b) The view is based on the opinions expressed at many representative conferences.

(c) No. Sir.

#### DISPLACED PERSONS IN TRIPURA

**530. Shri Biren Dutt:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons in Tripura;

(b) how many of them have been rehabilitated; and

(c) what steps are being taken to rehabilitate those persons to whom the Government of Tripura gave land belonging to other persons and who have now been ordered to vacate such lands?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) 1,01,201.

(b) Without a proper economic survey it is not possible to say what degree of economic rehabilitation has been achieved by individuals or groups.

(c) In no case has a displaced person been given land belonging to other persons.

#### EMPLOYMENT EXCHANGE IN TRIPURA

**531. Shri Biren Dutt:** Will the Minister of Labour be pleased to state:

(a) whether there is any Employment Exchange in Tripura State; and

(b) if the answer to part (a) above be in the negative, do Government contemplate to set up one there?

**The Minister of Labour (Shri V. V. Giri):** (a) No, Sir.

(b) Not in the immediate future.

#### WORKERS IN NELLORE MICA MINES

**532. Shri Nana Das:** Will the Minister of Labour be pleased to state:

(a) the total number of workers employed in the Mica Mines and